TEKEN ON BOARD

THE HIGH COURT OF ORISSA,CUTTACK
LIST OF BUSINESS FOR MONDAY, THE 2ND NOVEMBER, 2026

COURT NO - VIII (4TH FLOOR)

THE HON'BLE MISS JUSTICE SAVITRI RATHO

(THIS BENCH WILL FUNCTION THROUGH HYBRID ARRANGEMENT (VIRTUAL/PHYSICAL MODE.)

Learned counsel desirous of appearing through Virtual Mode shall intimate the name, item number, case details etc. to the Court Master through Mobile No. 9583704529 between 8.00 P.M. to 10.00 P.M. on the previous date of the hearing of the case.

FRESH ADMISSION

1.	CMP/1505/2026 [ODHC010617792026] (I.A. No. 1485/2026 is at flag "A" for stay.) P/L	SASMIT KUMAR SAHU V/S PRITAM INFRA PVT. LTD.	PRASANTA KUMAR SATAPATHY P.PANDA, B.K.DAS, S.PATI, A.K.BARIK, D.P.JENA, S.SAHOO
2.	CMP/1510/2026 [ODHC010674022026] (I.A. No. 1621/2026 is at flg "A" for stay.) P/L	RABINDRA SAHU V/S GOPAL MEHER	PABITRA KUMAR NAYAK H.B.DASH, A.C.R.DAS, K.K.JENA
3.	CMP/1514/2026 [ODHC010667162026] (I.A. No. 1608/2026 is at flg "A" for stay) P/L	SANJUKTA DAS V/S DEBASIS CHHUALSINGH @ PATRA	SUBRATA MISHRA R.K.PRADHAN, A.K.NANDA
4.	CMP/1524/2026 [ODHC010627522026] P/L	UMAKANTA SAHOO V/S KUMUDUNI SAHOO	AJIT KUMAR TRIPATHY P.K.NAYAK, S.MOHANTY, A.TRIPATHY, X,X,X,X
5.	CMP/1533/2026 [ODHC010683592026] (I.A. No. 1662/2026 is at flg "A" for appropriate directions for stay.) P/L	SAROJ KUMAR JENA V/S MADAN MOHAN JENA	SOUMYA RANJAN DAS
6.	CMP/1544/2026 [ODHC010680762026] (I.A. No. 1644/2026 is at flg "A" for stay.) P/L	BALABHADRA ROUT V/S PRASANNA ROUT	PANCHANAN PANIGRAHI A.BEHERA,S.K.SAHOO
7.	CMP/1560/2026 [ODHC010685242026] (I.A. No. 1669/2026 is at flg "A" for appropriate orders) P/L	SARATA CHANDRA MOHANTY V/S INDRAJIT MOHANTY	SOUMYA MISHRA S.ROUT, S.MOHANTY, P.PANDA, B.SAHOO
8.	CMP/1564/2026 [ODHC010677202026] (I.A. No. 1634/2026 is at flg "A" for stay.) P/L	ABDUL JABBAR V/S FAIJUNISH BEGUM	ASISH MISHRA D.ACHARYA, A.PATTNAIK
9.	CMP/1569/2026 [ODHC010687992026] (I.A. No. 1683/2026 is at flg "A" for stay.) P/L	SATYAKAM MOHANTY V/S SAILABALA MOHANTY	PRAJNA SARITA MOHANTY J.PRADHAN, C.S.PADHI
10.	CMP/1582/2026 [ODHC010709092026] (I.A. No. 1757/2026 is at flg "A' for stay.) P/L	BAHUDI JENA V/S BENUDHAR SWAIN	DEVI PRASAD DASH B.K.MISHRA,B.R.DASH
11.	CMP/1588/2026 [ODHC010710242026] (I.A. No. 1765/2026 is at flg "A" for stay.) P/L	SHREANSH SEKHAR PRADHAN V/S RAMACHANDRA DALEI	RAGHUNATH DASMOHAPATRA P.K.SAHOO,D.SAMAL
12.	CMP/1597/2026 [ODHC010709742026] P/L	GOURANGA CHARAN PENTHOI V/S SAMIR BISWAL	DILLIP KUMAR PRADHAN SK.MEHERULLA, A.K.SHIAL, S.S.BISWAL
13.	CMP/1801/2026	NIRANJAN ACHARYA	PRASANNA KUMAR SWAIN

	[ODHC010795452026] (I.A. No. 1987/2026 is at flag "A" for Stay. I.A. No. 2015/2026 is at flag "B" for Appropriate Order.) P/L	V/S SANATANA ACHARYA	M.S.RAY, P.SWAIN
14.	CMP/1802/2026 [ODHC010808422026] (I.A. No. 2022/2026 is at flag "A" for stay.) P/L	KRUSHNA CHANDRA GHIVELA V/S RAIBARU PUTEL	UPENDRA KUMAR SAMAL (SR. ADV.) M.MOHAPATRA, S.PATRA, N.SAMAL
15.	CMP/1803/2026 [ODHC010796182026] P/L	M/S. BHARAT ELECTRICAL ACCESSORIES PVT. LTD., KHORDA V/S CHHATTISGARH STATE POWER DISTRUBUTION COMPANY LTD.	BISWAJEET PATTNAIK S.S.PADHY,P.MOHANTY,M.A.BOHIDAR
16.	CMP/1804/2026 [ODHC010796292026] P/L	AJAYA KUMAR NAYAK V/S ASHOK KUMAR PANDA	SRINIBASH SATAPATHY R.K.BARIK, R.K.SWAIN, S.MALLICK, A.DASH
17.	CMP/1805/2026 [ODHC010809472026] P/L	BIJAYA KUMAR BEHERA V/S BISWANATH SETHI	P. V. BALAKRISHNA R.N.PALO
18.	CMP/1806/2026 [ODHC010802732026] (I.A. No. 2001/2026 is at flag "A" for stay.) P/L	REBAKANTA SAHU V/S PARIKSHIT SAHU	AJODHYA RANJAN DASH S.KAR, D.PATRI, S.SUBHAM, A.MISHRA
19.	CMP/1809/2026 [ODHC010806712026] (I.A. No. 2019/2026 is at flag "A" for stay.) P/L	AJAYA MOHAPATRA V/S TILOTTAMA MOHAPATRA	AMIT PRASAD BOSE D.SAHOO, A.PRASAD, D.K.SETHY, R.P.CHATTERJEE
20.	CMP/1810/2026 [ODHC010815912026] P/L	RINA SARANGI @ MOHAPATRA V/S RAJKISHORE MOHAPATRA	BHABA RANJAN KAR P.PANDA
21.	CMP/1811/2026 [ODHC010802212026] (I.A. No. 2014/2026 is at flag "A" for appropriate order.) P/L	KUNILATA SAHOO V/S DROUPADI SAHOO	BHAWANI SANKAR PANIGRAHI S.PRADHAN
22.	CMP/1812/2026 [ODHC010812302026] P/L	CHANDRABATI PATEL V/S DEBAKI PATEL	BYOMOKESH SAHOO A.MOHANTY, P.PATNAIK
23.	CMP/1813/2026 [ODHC010811542026] P/L	SIBU KANUNGO V/S ROURKELA STEEL PLANT, SUNDARGARH	SOUMYA RANJAN MOHANTY D.ACHARYA, A.AGARWAL
24.	CMP/1814/2026 [ODHC010761442026] P/L	BINOD SAHU V/S KALAKAR MAJHI	MANORANJAN MISHRA M.BHUYAN, R.B.SINHA
25.	CMP/1815/2026 [ODHC010801402026] (I.A. No. 2010/2026 is at flag "A" for stay. Caveat No. 229/2026 is at flag "B".) P/L	STATE OF ODISHA V/S JITENDRA BISWAL	PRABHU PRASANNA BEHERA,A.S.C PRABODHA CHANDRA NAYAK, S.K.SAHU
26.	CMP/1816/2026 [ODHC010777612026] (I.A. No. 1934/2026 is at flag "A" for stay.) P/L	SUSILA KHARSEL V/S RABI BAG	UPENDRA KUMAR SAMAL (SR. ADV.) M.R.MOHAPATRA, S.P.PATRA, N.SAMAL
27.	CMP/1818/2026 [ODHC010744092026] P/L	SAROJINI SAHOO V/S KUNUM@KUNMUN SAHOO @ JAYANTI SAHOO	AKSHAYA KUMAR SAHOO S.SAHOO, S.C.NATH SHARMA
28.	CMP/1819/2026	BHARAT CHANDRA JENA	RANJIT MOHANTY

	[ODHC010799252026] (I.A. No. 1995/2026 is at flag "A" for stay.) P/L	V/S SARAT CHANDRA JENA	
29.	CMP/1823/2026 [ODHC010799902026] (I.A. No. 2000/2026 is at flag "A" for stay. Caveat No. 236/2026 is at flag "B") P/L	PRASANNAJEET CHAKRABARTY V/S ASHOK KUMAR CHAKRABARTY	SOUGAT DASH S.K.BEHERA,B.BISWAL NIRANJAN LENKA, H.K. MOHANTA, N.LENKA, P.K. BARIK, S.RANA, G.DASH, T.K. JENA
30.	CMP/1842/2026 [ODHC010823242026] (I.A. No. 2043/2026 is at flag "A" for Injunction.) P/L	RANJUKTA DAS V/S SUJIT KUMAR ROUT	KARUNAKAR GAYA S.P.DASH, S.N.GAYA
31.	CMP/1849/2026 [ODHC010799572026] (I.A. No. 1996/2026 is at flag "A" for Stay) P/L	KAMALAKANTA GHADIA V/S BAJU GHADIA	MAHESWAR MOHANTY N.BEHERA
32.	CMP/1854/2026 [ODHC010835502026] (I.A. No. 2091/2026 is at flag "A" for Stay.) P/L	RAMESH CHANDRA PALEI V/S BINDULATA PALEI	PRAFULLA KUMAR KAR D.K.RATHA, M.K.BALASAMANTA
33.	CMP/1861/2026 [ODHC010840252026] P/L	JYOTI PRAVA PATI V/S STATE OF ODISHA	ALOK KUMAR PANDA S.DASH, S.BHUYAN, A.K.NAYAK, S.MISHRA, P.P.NAYAK
34.	CMP/1862/2026 [ODHC010840352026] (I.A. No. 2098/2026 is at flag "A" for appropriate order.) P/L	PALWAN KOLO @ KOLHO V/S PURNA KOLHO	ALOK KUMAR PANDA S.DASH, S.BHUYAN, A.K.NAYAK, S.MISHRA, P.P.NAYAK

FOR ORDERS

35.	CMP/1821/2026 [ODHC010797912026] (I.A. No. 1989/2026 is at flag "A" for dispense with the certified copy under Annexure-1 (Series). I.A. No. 1990/2026 is at flag "B" for granting leave to the petitioner as to addition of OPs from Sl. Nos. 7 to 12. I.A. No. 1991/2026 is at flag "C" for Appropriate Order.) P/L	ASHALATA NAYAK V/S BHAGABAN MOHAPATRA	SUDHANSU SEKHAR JENA A.SWAIN

Bench	Link for appearing through VC before Bench	Helpline Number
Hon'ble Miss Justice Savitri Ratho	https://zoom.us/j/94512185631?pwd=aURoQUd5VFFGeGllOEZSeFIxUi9Fdz09 Meeting ID: 945 1218 5631 Passcode: 1234	7205085902